- (b) Upto March 1986, an amount of US \$ 138 million has been spent by Maruti Udyog Limited for import of components for Maruti vehicles.
- (c) and (d) The indigenisation programme of Maruti Udyog Limited is reviewed from time to time.

## Village Post Offices

\*605. SHRI P. KOLANDAIVELU: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of village post offices in the country;
- (b) how many are in their own buildings and how many in rented buildings;
- (c) whether there are post offices in all the villages; and
- (d) if not, how may villages are without post offices?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) As on 28.2.1986, there were 1,28,669, rural post offices in the country.

- (b) Out of 1,28,669 rural post offices 1,16,425 are extra-departmental offices for which accommodation is provided by the extra-departmental postmasters themselves. The number of departmental post offices in rural areas is 12,244. Information as to how many of these departmental post offices are in their own buildings and how many are in rented buildings is being collected and will be laid on the Table of the House.
  - (c) No. Sir.
- (d) The number of villages where there are no post offices is 4,29,434. However, in such villages also the facility of delivery and collection of postal articles, payment of money orders, sale of postage stamps and stationery and registration of postal articles

are provided by village postmen and other similar postal employees deployed in the rural areas. Besides, 61,162 of such villages are also served by rural mobile post offices.

#### [Translation]

Consultation with local public representatives for setting up Industries in 'No Industry Districts'

\*606. SHRI M.L. JHIKRAM: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Union Government have issued any guidelines to State Governments for setting up industries in 'No Industry Districts';
- (b) whether one of these guidelines is the requirement to consult the local public representatives including Members of Parliament in regard to the nature of the industries, selection of site, etc.; and
- (c) if so, how the compliance of this guideline is ensured by the Union Government?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) while no guidelines have been issued to State Governments for setting up industries in 'No Industry Districts', it has been the policy of the Government to encourage industrial development of backward areas, including such districts.

(b) and (c) Do not arise.

#### Production of Anti-T.B. drugs

\*607. SHRI HARI KRISHNA SHASTRI:

Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 319 on 25 February, 1986 regarding production of Anti-T.B. and Leprosy Drugs and state:

(a) the names of anti-T.B. drugs being produced in the country from intermediate stages;

- (b) since when these drugs are produced from intermediate stages;
- (c) when these drugs will be produced from basic stages;
- (d) whether it is a fact that different mark-ups are being allowed on different anti-TB medicines; and
  - (e) if so, the policy in this regard?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) and (b) Among the anti-T.B. drugs produced in the country, Rifampioin, Pyrazinamide and Ethambutol are being produced from intermediates, right from the commencement of production, which varies from bulk drugs to bulk drug.

- (c) Efforts are alredy on to produce these drugs from basic stages by the various units. Down-phasing of manufacturing programmes depends upon a number of factors, like availability of technology, cost effectiveness of production, economy of scales.
- (d) and (e) Yes, Sir. Mark-ups on different anti-T.B. formulations are allowed in accordance with the provisions of the Drugs (Price Control) Orders.

# Public Call Offices in Uttar Pradesh

\*608. SHRI HARISH RAWAT : Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the number of Public Call Offices functioning in Uttar Pradesh circle as at the end of the financial year 1985-86;
- (b) whether this number conforms to the norms fixed therefor in relation to the population and area of the State; and
- (c) if not, the extent to which this number falls short of this requirement and the steps proposed to be taken by the Ministry to fulfil this requirement?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) 3671 Long Distance Public Call Offices are functioning in Uttar Pradesh Circle at the end of financial year 1985-86.

- (b) The present long terms objective is to provide at least one telecommunication facility in every inhabited geographical area bounded by a hexagon whose side is 5 Kms. As per this norms, still 1915 hexagons are to be covered as on 31.3.1986.
- (c) The shortfall all over the country is about 27,000 hexagons at the begining of the 7th Plan. Due to resource constraints, it is proposed to cover only 1/3rd of the shortfall on an average in the country.

[English]

### Industries in Backward Areas with Central Investment Subsidy

•609. SHRI SRIBALLAV PANIGRAHI: Will the Minister of INDUSTRY be pleased to state :

- (a) whether it is a fact that the Union Government declared a 'Central Investment Subsidy Scheme' to extend facilities of subsidy to be disbursed for setting up of industries in the backward areas:
- (b) if so, the total amount of investment in each of such industries, State-wise;
- (c) the quantum of production of these industries:
- (d) whether reports have been received regarding stoppage of production in some of these industries;
- (e) if so, since when and the names of such industries, State-wise; and
- (f) the steps taken or proposed to be taken by Government in this regard?